# GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1974 ANSWERED ON:01.12.2009 NEWS AND ENTERTAINMENT CHANNELS Dhruvanarayana Shri R. ;Rathwa Shri Ramsinhbhai Patalbhai

### Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the criteria laid down for starting a new channel;
- (b) the number of news and entertainment channels granted permission to telecast their programmes during each of the last three years and the current year, Channel-wise;
- (c) whether there has been a large demand for setting up of new entertainment and news channels; and
- (d) if so, the details thereof?

## **Answer**

### THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C.M. JATUA)

- (a): Detailed eligibility criteria and other requirements for private satellite TV channels have been prescribed in the Guidelines for Uplinking from India and Policy Guidelines for Downlinking of Television Channels. These guidelines are available on the Ministry's website at http://www.mib.nic.in.
- (b): As on date, 512 private satellite TV channels have been permitted under uplinking and downlinking guidelines. Out of this, 485 TV channels have been permitted to downlink in India. Year-wise details of channels is given below:

## Years Number of channels

2006 39

2007 74

2008 160

2009 76

Entire list of permitted channels is enclosed in Annexure.

- (c): Yes Sir. Many applications have been received for permission for new channels.
- (d): As on date, 151 applications are pending for permission to uplink from India and 14 applications are pending for permission to downlink in India.